REPORT OF THE COMMITTEE ON THE WELFARE OF SCHDEULED CASTES AND SCHEDULED TRIBES

SHRI MUKUT MITHI (Arunachal Pradesh) : Sir, I lay on the Table, a copy (in English and Hindi) of the Ninth Report (Fifteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by the Government on the recommendations contained in the Thirty-seventh Report (Fourteenth Lok Sabha) on 'Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Bharat Sanchar Nigam Limited (BSNL)' pertaining to the Ministry of Communications and Information Technology.

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN : I have to inform Members that a letter has been received from Shri Arjun Kumar Sengupta, stating that he is unable to attend the House due to ill health. He has, therefore, requested for grant of Leave of Absence for the entire current 220th Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent for the entire current session of the Rajya Sabha?

(No Hon. Member dissented)

MR. DEPUTY CHAIRMAN : Permission to remain absent is granted.

STATEMENTS BY MINISTERS

Status of Implementation of recommendations contained in the Thirty-fourth report of the Department-related Parliamentary Standing Committee on Defence

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : Sir, I lay a statement regarding status of implementation of recommendations contained in the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Defence.

Status of Implementation of recommendations/observations contained in the Eighty-seventh report of the Department-related Parliamentary Standing Committee on Commerce on action taken by the Government on the recommendations/observations contained in its Eighty-third report on the "Functioning of Special Economic Zones"

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay a statement regarding status of implementation of